

## TRADE AGREEMENT WITH WEST GERMANY

417. **Shri M. L. Dwivedi:** (a) Will the Minister of **Commerce and Industry** be pleased to state the technical assistance which the trade agreement between India and the Federal Republic of Germany signed on the 6th November, 1952, provides for the development of Indian Industries?

(b) What is the extended list of items of import into India from West Germany in lieu of the extended list of items the import of which would be freely permitted from India into Western Germany?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The hon. Member is referred to part (a) of the Starred Question No. 448 put by Shri S. C. Samanta on the 3rd March, 1953, and my reply thereto.

(b) The Trade Arrangement does not specify items of import into India from Western Germany.

## E. C. A. F. E. WORKING PARTY ON HOUSING

418. **Shri S. C. Samanta:** (a) Will the Minister of **Works, Housing and Supply** be pleased to state what are the recommendations of the ECAFE Working Party which met in New Delhi in November, 1952 about Housing and Housing materials?

(b) Who from India were represented in the Party?

(c) Have Government taken or intend to take any steps in the matter?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) A statement is laid on the Table of the House. [See Appendix IV, annexure No. 48.]

(b) As the meeting at Delhi was of the Inter-Secretariat Working Party of the ECAFE, no country as such was represented, though senior officials of my Ministry attended some of the meetings, on invitation.

(c) The Working Party submitted its recommendations for ratification to the 9th Session of the ECAFE held at Bandung last month. Government will consider what steps, if any, that they may have to take on receipt of the recommendations of the ECAFE in the matter.

## MUTTON HIDES AND SKINS (EXPORT

419. **Shri Jhulan Sinha:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the position with regard to the export of mutton hides and skins from India during the last two years for which export figures are available; and

(b) whether there are avenues for making more profitable use of these commodities inside the country by restricting their export?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) A statement giving the information required in respect of hides and skins is placed on the Table of the House. [See Appendix IV, annexure No. 40.]

Export of mutton is not recorded separately in official statistics.

(b) Export has been restricted where it has been found necessary in the interests of indigenous industry.

## INDUSTRIAL HOUSING SCHEME

420. **Shri Vittal Rao:** Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) the total number of houses constructed under the Government of India's Industrial Housing Scheme in the States in 1952, State-wise and industry-wise;

(b) the number of houses constructed by employees' co-operatives;

(c) the total amount of subsidy and loan granted to the various States, and the amount spent by the States, and employers State-wise and industry-wise;

(d) the percentage of industrial employees who still remain without proper housing provisions; and

(e) the number of houses planned for 1953 and the amount of subsidy and loans sanctioned by the Government of India State-wise and industry-wise?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):**

(a) A statement is laid on the Table of the House. [See Appendix IV, annexure No. 50.]

(b) Nil.

(c) and (e). A statement showing the amounts of loan and subsidy sanctioned to State Governments and employers in connection with the Subsidised Industrial Housing Scheme in 1952 and 1953 (to-date) is placed on the Table of the House. [See Appendix IV, annexure